

ITEM NO.4

COURT NO.11

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

SPECIAL LEAVE PETITION (CRIMINAL) Diary No(s). 31129/2018

SABIT ALI @ SADIQ & ANR.

Petitioner(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

(FOR ADMISSION and I.R. and IA No.115843/2019-EXEMPTION FROM FILING
O.T. and IA No.115842/2019-CONDONATION OF DELAY IN REFILING)

Date : 09-08-2019 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE K.M. JOSEPH
[IN CHAMBERS]

For Petitioner(s) Ms.Fauzia Shakil,Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Delay in refiling is condoned subject to payment of cost of
Rs.1000/- to be deposited with the Supreme Court Legal Services
Committee within two weeks and filing proof.

Registry to proceed further.

(SUSHMA KUMARI BAJAJ)
SENIOR PERSONAL ASSISTANT

(INDU KUMARI POKHRIYAL)
ASSISTANT REGISTRAR